

the State of Bihar to complete the sum necessary to defray the charges which will come in course of payment during the year ending the 31st day of March, 1969, in respect of 'Capital Outlay on Road and Water Transport Schemes'."

**DEMAND NO. 45, CAPITAL OUTLAY ON SCHEMES OF GOVERNMENT TRADING**

"That a sum not exceeding Rs. 73,09,07,475 be granted to the President out of the Consolidated Fund of the State of Bihar to complete the sum necessary to defray the charges which will come in course of payment during the year ending the 31st day of March, 1969, in respect of 'Capital Outlay on Schemes of Government Trading'."

**DEMAND NO. 46, LOANS AND ADVANCES BY STATE GOVERNMENT**

"That a sum not exceeding Rs. 15,82,07,450 be granted to the President out of the Consolidated Fund of the State of Bihar to complete the sum necessary to defray the charges which will come in course of payment during the year ending the 31st day of March, 1969, in respect of 'Loans and Advances by State Government'."

15.20 HRS.

**BIHAR APPROPRIATION BILL\*, 1968**

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHRI JAGANNATH PAHADIA) : Sir, on behalf of Shri Morarji Desai, I beg to move for leave to introduce a Bill to authorise payment and appropriation of certain sums from and out of the Consolidated Fund of the State of Bihar for the services of the financial year 1968-69.

MR. DEPUTY-SPEAKER : The question is :

"That leave be granted to introduce a Bill to authorise payment and appropriation of certain sums from and out of the Consolidated Fund of the

State of Bihar for the services of the financial year 1968-69."

*The motion was adopted.*

SHRI JAGANNATH PAHADIA : Sir, I introduce † the Bill.

Sir, I beg to move † :

"That the Bill to authorise payment and appropriation of certain sums from and out of the Consolidated Fund of the State of Bihar for the services of the financial year 1968-69, be taken into consideration."

MR. DEPUTY-SPEAKER : The question is : .....

SHRI S. M. BANERJEE (Kanpur) : Sir, I want to speak on the Bill.

MR. DEPUTY-SPEAKER : There is no time allotted for this. You have come too late. The question is :

"That the Bill to authorise payment and appropriation of certain sums from and out of the Consolidated Fund of the State of Bihar for the services of the financial year 1968-69 be taken into consideration."

*The motion was adopted.*

MR. DEPUTY-SPEAKER : The question is :

"That clauses 1, 2, 3, the Schedule, the Enacting Formula and the Title stand part of the Bill."

*The motion was adopted.*

*Clauses 1, 2, 3, the Schedule, the Enacting Formula and the Title were added to the Bill.*

SHRI JAGANNATH PAHADIA : Sir, I move :

"That the Bill be passed."

MR. DEPUTY-SPEAKER : The question is :

"That the Bill be passed."

*The motion was adopted.*

\*Published in Gazette of India Extraordinary, Part II, section 2, dated 26-8-68.

† Introduced/moved with the recommendation of the President.